

RBI/2008-09/243  
DBOD.No.BP.BC. 65 /21.06.001/2008-09

October 20, 2008

All Commercial Banks (excluding LABs and RRBs)  
and All-India Term Lending and Refinancing Institutions

Dear Sirs,

**Loans to Mutual Funds against and buy-back of Certificates of Deposits (CDs)**

Please refer to our circular DBOD.No.BP.BC.59/21.03.009/2008-09 dated October 14, 2008, in terms of which certain relaxations on the captioned subject were announced, for a period of 15 days from the date of that circular.

2. On a review, it has been decided that the relaxations allowed vide our circular dated October 14, 2008, would continue to be in force until further advice.

Yours faithfully,

**(Prashant Saran)**  
Chief General Manager-in-Charge